

Securities Appellate Tribunal

THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Mem

CORAM- PRESIDING OFFICER/JUDICIAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :27/06/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>MENTION- COURTCODE- MENTION2706-AT11.00A.M.</u>				
<u>46-PRONOUNCEMENT-CODE-DELIVERYJUDGMENT-11.05AM</u>				
1	SEBI Appeal	534/2019	P. F. Sundesha and Others Vs. SEBI	DMD Associates Shyam Mehta,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	535/2019	Aksh Otifibre Ltd. Vs. SEBI	DMD Associates Shyam Mehta,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	536/2019	Dr. Kailash Chaudhari Vs. SEBI	DMD Associates Shyam Mehta,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	438/2020	Aksh Optifibre Ltd Vs. SEBI	DMD Advocates
	SEBI Appeal	439/2020	Dr. KAILASH S. CHOUDHARI Vs. SEBI	DMD Advocates
	SEBI Appeal	440/2020	P. F. SUNDESHA AND OTH Vs. SEBI	DMD Advocates
2	SEBI Appeal	455/2020	MANGALAM DRUGS AND Vs. SEBI	Sanjay Udeshi and Co, Advocates Mr. Abhiraj Arora, Advocate-i/b ELP

(Main Matter Number :Misc. Application/0000463/2020)

Sub Matter : Misc. Application/0000463/2020

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	463/2020	Mangalam Drugs AND Organics Ltd. Ors. Vs. SEBI	
			(Main Matter Number :SEBI Appeal/0000455/2020)	
	Sub Matter :	SEBI Appeal/0000455/2020		
3	SEBI Appeal	533/2020	NNM Securities Pvt. Ltd. Vs. SEBI	Mr. Kamal Agrawal, FCA MKA
	Sub Matter :	Misc. Application/0000442/2020		
	Sub Matter :	Misc. Application/0000441/2020		
	Misc. Application	441/2020	NNM SECURITIES LTD. Vs. SEBI	
			(Main Matter Number :SEBI Appeal/0000533/2020)	
	Misc. Application	442/2020	NNM SECURITIES LTD. Vs. SEBI	
			(Main Matter Number :SEBI Appeal/0000533/2020)	
<u>846-ADMISSION-COURTCODE-RICOHAO- AT 11.06A.M.</u>				
4	Misc. Application	584/2022	AMALENDU MUKHERJEE-EXEMPTION Vs. SEBI	LAWFIC
			(Main Matter Number :SEBI Appeal/0000311/2022)	
	SEBI Appeal	311/2022	AMALENDU MUKHERJEE Vs. SEBI	LAWFIC
	Sub Matter :	Misc. Application/0000584/2022		
<u>847-ADMISSION-COURTCODE-CLAIMANUGRAH-11.08.A.M.</u>				
5	Misc. Application	585/2022	SMT. SUSHILA ARVIND KABRA-EXEMPTION Vs. NSEIL	Ashok Singh, Advocate
			(Main Matter Number :SEBI Appeal/0000312/2022)	

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	312/2022	SMT. SUSHILA ARVIND KABRA Vs. NSEIL	Ashok Singh, Advocate
Sub Matter :		Misc. Application/0000585/2022		
<u>848-ADMISSION-COURTCODE-WINSOMEWTM-11.10 AM</u>				
6	SEBI Appeal	342/2022	Davos International Fund Vs. SEBI	Rajani Associates
Sub Matter :		Misc. Application/0000479/2022		
	Misc. Application	479/2022	Davos International Fund-COD Vs. SEBI	Rajani Associates
(Main Matter Number :SEBI Appeal/0000342/2022)				
7	SEBI Appeal	343/2022	Leman Diversified Fund Vs. SEBI	K Ashar and Co
Sub Matter :		Misc. Application/0000480/2022		
	Misc. Application	480/2022	Leman Diversified Fund-COD Vs. SEBI	K Ashar and Co
(Main Matter Number :SEBI Appeal/0000343/2022)				
8	SEBI Appeal	344/2022	Bao Value Fund Vs. SEBI	Rajani Associates
Sub Matter :		Misc. Application/0000481/2022		
	Misc. Application	481/2022	Bao Value Fund-COD Vs. SEBI	Rajani Associates
(Main Matter Number :SEBI Appeal/0000344/2022)				
9	SEBI Appeal	345/2022	SPARROW ASIA DIVERSIFIED OPPORTUNITIES FUND Vs. SEBI	Rajani Associates
Sub Matter :		Misc. Application/0000482/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	482/2022	SPARROW ASIA DIVERSIFIED OPPORTUNITIES FUND-COD Vs. SEBI	Rajani Associates
(Main Matter Number :SEBI Appeal/0000345/2022)				
<u>365-HEARINGOFPRACEIPE-COURTCODE-PRAECIPE-AT11.12AM</u>				
10	SEBI Appeal	2/2021	CAIRN UK HOLDINGS LIMITED Vs. SEBI AND ANR.	S and R Associates
<u>635-ADM-COURTCODE-DEMATFREEZED-AT11.14A.M</u>				
11	SEBI Appeal	784/2021	ARUNA DILIPKUMAR PAREKH Vs. SEBI	Mindspright Legal
Sub Matter(Disposed) : Misc. Application/0001429/2021				
<u>218-PARTHEARD-CODE-DISGORGERESTRAINPIT-11.16AM</u>				
12	SEBI Appeal	499/2020	Alpana R. Kirloskar and Ors. Vs. SEBI	Tushar Ajinkya Advocate Advocate i/b. K.Ashar CO
Sub Matter : Misc. Application/0000535/2020				
Sub Matter : Misc. Application/0000536/2020				
	Misc. Application	535/2020	Alpana R. Kirloskar and Ors. Vs. SEBI	Mr. Tushar Ajinkya, Advocate K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000499/2020)				
	Misc. Application	536/2020	Alpana R. Kirloskar and Ors. Vs. SEBI	Mr. Tushar Ajinkya, Advocate K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000499/2020)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	503/2020	Anil N. Alwani Vs. SEBI	Mr. Pesi Modi, Senior Advocate Advocate K. Ashar and CO.
Sub Matter :		Misc. Application/0000542/2020		
	SEBI Appeal	504/2020	Kirloskar Industries Ltd. Vs. SEBI	Advocate i/b Ms. Ankita Kashyap, Advocate K. Ashar and Co.
	SEBI Appeal	505/2020	Sanjay Kirloskar Trustee of Kirloskar Brothers Ltd Vs. SEBI	Mr. Somasekhar Sundaresan, Advocate with Mr. P.R. Advocate K. Ashar and Co.
	SEBI Appeal	506/2020	PRATIMA SANJAY KIRLOSKAR Vs. SEBI	Mr.P R RAMESH, Advocate . K. Ashar & Co
	SEBI Appeal	507/2020	Karad Projects and Motors Vs. SEBI	Mr. Somasekhar Sundaresan, Advocate with Mr. P.R. Advocate K. Ashar and Co.
	SEBI Appeal	508/2020	PRAKAR INVESTMENTS PVT. LTD. Vs. SEBI	Mr.P R RAMESH, Advocate Advocate K. Ashar and Co.
	Misc. Application	542/2020	Anil N. Alwani Vs. SEBI	Ms. Sukanya Sehgal, Advocate K. ASHAR AND CO.
	(Main Matter Number :SEBI Appeal/0000503/2020)			
	Misc. Application	569/2020	KIRLOSKAR BROTHERS LTD. Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate K. ASHAR AND CO.
	(Main Matter Number :SEBI Appeal/0000044/2021)			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	570/2020	KIRLOSKAR BROTHERS LTD. Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000044/2021)				
	Misc. Application	571/2020	KIRLOSKAR BROTHERS LTD. Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate K. Ashar and Co
(Main Matter Number :SEBI Appeal/0000044/2021)				
	Misc. Application	572/2020	Kirloskar Brothers Ltd. Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000044/2021)				
	Misc. Application	540/2020	KIRLOSKAR BROTHERS LTD. Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000044/2021)				
	SEBI Appeal	44/2021	KIRLOSKAR BROTHERS LTD. Vs. SEBI	Advocate- i/b Gagrats K. Ashar & Co.
Sub Matter :	Misc. Application/0000571/2020			
Sub Matter :	Misc. Application/0000569/2020			
Sub Matter :	Misc. Application/0000570/2020			
Sub Matter :	Misc. Application/0000540/2020			
Sub Matter :	Misc. Application/0000572/2020			

376-DISPOSAL-COURT CODE-KRATOSPENALTY- AT 11.20A.M.

13	SEBI Appeal	526/2019	Kratos Energy and Infrastructure Limited Vs. SEBI and Anr.	Alliance Law Anubhav Ghosh,Adv. i/b The Law Point
Sub Matter : Misc. Application/0000562/2021				
	Misc. Application	562/2021	Kratos Energy and Infrastructure Ltd. Vs. Securities and Exchange Board of India and Anr.	Alliance Law MKA and Co.
(Main Matter Number :SEBI Appeal/0000526/2019)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>199-ADMISSIONDISPOSAL-PLEDGESHARES- AT 11.22A.M.</u>				
14	SEBI Appeal	35/2020	Axis Bank Ltd. Vs. SEBI and Ors.	Gaurav Joshi,Sr. i/b Dhruv Liladhar and Co. R.Dada - R1,V.Nankani - R2,S.Sundaresan-R3,R5
15	SEBI Appeal	50/2020	ICICI Bank Ltd. Vs. SEBI and others	Finsec Law Advisors
	SEBI Appeal	112/2020 (/0000)	Bajaj Finance Ltd. Vs. SEBI	Ms. Atika Vaz, Advocate Law Point R-1, RASHMIKANT PARTNERS
Sub Matter :		Misc. Application/0000113/2020		
	SEBI Appeal	70/2020	HDFC Bank Ltd. Vs. SEBI and Others	Wadia Ghandy and Co LAW POINT-R-1 Visheshar-4,C AM
	SEBI Appeal	75/2020	IndusInd Bank Limited Vs. SEBI and Others	Khaitan and Co.
	Misc. Application	113/2020	BAJAJ FINANCE LTD. Vs. SEBI	Shardul Amarchand Mangaldas and Co Advocates

(Main Matter Number :SEBI Appeal/0000112/2020)

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>316-ADMDISPOSAL-COURTCODE-MARGINMONEY- AT 11.24A.M.</u>				
16	SEBI Appeal	165/2020	Sharmila Raj Thackeray and Ors. Vs. Securities And Exchange Board of India and Ors.	Mr. Mangesh Sawant, Advocate K. Ashar - Res.1,Prakash Shah,Adv-Res.2,None-3-4
Sub Matter(Disposed) : Misc. Application/0000252/2020				
<u>251-ADMDISPOSAL-COURTCODE-GDRHIRAN- AT 11.26A.M.</u>				
17	SEBI Appeal	219/2020	Mukesh Chauradiya Vs. SEBI	Mr. Piyush Chhajer, Chartered Accountant Mr. Shyam Mehta, Senior Advocate
	Misc. Application	166/2021	ARUN PANCHARIYA Vs. SEBI	Mr. Sandeep Wadhawan, Advocate K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000234/2020)				
	SEBI Appeal	234/2020 (/0000)	Arun Panchariya Vs. Securities And Exchange Board of India	Mr. Sandeep Wadhawan, Advocate K. ASHAR AND CO.
Sub Matter : Misc. Application/0000166/2021				
Sub Matter : Misc. Application/0000227/2020				
Sub Matter : Misc. Application/0000615/2021				
	SEBI Appeal	329/2020	Kantilal Hiran Vs. SEBI	Mr. Nirman Sharma, Advocate Mr. Shyam Mehta, Senior Advocate
	Misc. Application	227/2020	ARUN PANCHARIYA Vs. SEBI	Mr. Sandeep Wadhawan, Advocate K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000234/2020)				
	Misc. Application	615/2021	ARUN PANCHARIYA Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000234/2020)				
<u>515-DISPOSAL-CODE-INFORMATIONBROCHURE- AT 11.28A.M.</u>				
18	IRDA-MISCAPPLICATION	9/2021	SALASAR INSURANCE	SERVICES BROKERS

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
			LTD-INTERIM REL Vs. IRDA	

Mr.Dhiraj Mhetre

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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(Main Matter Number :IRDA Appeal/0000007/2021)

IRDA Appeal	7/2021	SALASAR SERVICES INSURANCE BROKERS PVT. LTD.	Mr.Dhiraj Mhetre
		Vs. IRDA	
Sub Matter :	IRDA-MISCAPPLICATION/0000009/2021		
Sub Matter(Disposed) :	IRDA-MISCAPPLICATION/0000008/2021		
Sub Matter :	IRDA-MISCAPPLICATION/0000009/2022		

IRDA-MISCAPPLICATION	9/2022	Salasar Services Insurance Brokers Pvt. Ltd.-Additional document	Dhiraj Mhetre
		Vs. IRDAI	

(Main Matter Number :IRDA Appeal/0000007/2021)

100-DISPOSAL-COURTCODE-REJECTEDCOMPLAINTS. AT 11.30A.M.

19 SEBI Appeal	144/2021	Schneider Electric President Systems Ltd.	Mr. Janak Dwarkadas, Senior Advocate
		Vs. SEBI	Mr. Somasekhar Sundaresan, Advocate
Sub Matter :	Misc. Application/0000193/2021		
Sub Matter :	Misc. Application/0000194/2021		

Misc. Application	193/2021	Schneider Electric President Systems Ltd.	AZB and Partners
		Vs. Securities and Exchange Board of India and Ors.	The Law Point

(Main Matter Number :SEBI Appeal/0000144/2021)

Misc. Application	194/2021	Schneider Electric President Systems Ltd.	AZB and Partners
		Vs. Securities and Exchange Board of India and Ors.	The Law Point

(Main Matter Number :SEBI Appeal/0000144/2021)

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
20	SEBI Appeal	709/2021	ASHOK DAYABHAI SHAH AND ORS Vs. SEBI AND OTHERS	J. Sagar Associates Shardul A. Mangaldas- R. 2,Sonu T., Adv-R.5
Sub Matter :		Misc. Application/0001308/2021		
	Misc. Application	1308/2021	ASHOK DAYABHAI SHAH AND ORS.- URGENCY APP Vs. SEBI AND OTHERS	
(Main Matter Number :SEBI Appeal/0000709/2021)				
5	SEBI Appeal	710/2021 (/0000)	Pina Shah and Anr. Vs. SEBI AND OTHERS	Garima Mehrotra Advocate
Sub Matter :		Misc. Application/0001310/2021		
	Misc. Application	1310/2021	Pina Shah and Anr. Vs. SEBI AND OTHERS	
(Main Matter Number :SEBI Appeal/0000710/2021)				
	SEBI Appeal	711/2021	Brics Securities Ltd. Vs. SEBI	Aagam Doshi, Advocate
Sub Matter :		Misc. Application/0001312/2021		
	Misc. Application	1312/2021	Brics Securities Ltd. Vs. SEBI AND OTHERS	
(Main Matter Number :SEBI Appeal/0000711/2021)				
<u>24-DISPOSAL-COURTCODE-LYKAGDR- AT 11.32A.M.</u>				
21	SEBI Appeal	713/2021	Lyka Labs Limited Vs. SEBI	Visesha Law Services
Sub Matter :		Misc. Application/0001199/2021		
Sub Matter :		Misc. Application/0001200/2021		
<u>644-DISPOSAL-COURT CODE-VOLUMERISE- AT 11.34A.M.</u>				
22	Misc. Application	1395/2021	NU PHARMALOGICS PRIVATE LIMITED DELAY APPLICATION Vs.	R V Legal Advocates

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SEBI

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(Main Matter Number :SEBI Appeal/0000811/2021)

SEBI Appeal	811/2021	NU PHARMALOGICS PRIVATE LIMITED Vs. SEBI	R V Legal Advocates
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Sub Matter : Misc. Application/0001395/2021

Sub Matter(Disposed) : Misc. Application/0000076/2022